

CENTRAL ADMINISTRATIVE TRIBUNAL, MUMBAI BENCH,
CIRCUIT BENCH SITTING AT AURANGABADORIGINAL APPLICATION No. 210/304/2016Dated this Thursday, the 12th day of December, 2019**CORAM : R.VIJAYKUMAR, MEMBER (A)**
RAVINDER KAUR, MEMBER (J)

1. Pritranjan S/o Ramrao Sarkate, Age 35 years, Occu: Service, R/o 5/14/35, Bhimnagar, Bhavsingpura, Aurangabad, Dist. Aurangabad 431 001.
2. Deepak S/o Ramesh Kulkarni, Age 33 years, Occu : Service, R/o N-9, A-116, L-68/3, CIDCO Aurangabad, Dist. Aurangabad 431 001.
3. Taresh S/o Shrikant Chaudhari, Age 37 years, Occu: Service, R/o Behind S.B.H. Bank, N-12, EF-55/2, Aurangabad, Dist. Aurangabad 431 001.
4. Vibhavari, D/o Vibhakar Patil, Age 28 years, Occu: Service, R/o Opp. Marathwada Sanskrutik, Mandal Khadkeshwar, Aurangabad, Dist. Aurangabad 431 001.
5. Shantidoot S/o Sudhakar Rahate, Age 35 years, Occu: Service, R/o Plot No.8-B, Nandanvan Colony, Aurangabad, Dist. Aurangabad 431 001.
6. Ganesh S/o Sahebrao More, Age 31 years, Occu: Service, R/o Galli No.2, Hanuman Nagar, Garkheda Parisar, Aurangabad, Dist. Aurangabad 431 001.
7. Gulab S/o Ashruji Wakle, Age 33 years, Occu: Service, R/o C/o Kalim Bhai, Old Kutubpura, Near University Gate, Aurangabad, Dist. Aurangabad 431 001.
8. Atul S/o Punamchand Shingade, Age 30 years, Occu: Service, R/o Galli No.6, New Hanuman Nagar, Garkheda Parisar, Aurangabad, Dist. Aurangabad 431 001.
9. Mr. Amol S/o Bhimrao Birare, Age 35 years, Occu: Service, R/o Bhimnagar, Bhavsingpura, Post-Cantt Aurangabad, Dist. Aurangabad 431 001.
10. Mrs. Sushila Maniram Banswal, Age 41 years, Occu: Service, R/o Laxmi Colony, Block No.3, Cantonment, Aurangabad, Dist. Aurangabad 431 001.

11. Sanjay S/o Rangnath Kathar, Age 32 years, Occu: Service, R/o Bhanudas Nagar, Near Mahadev Temple, Aurangabad, Dist. Aurangabad 431 001. ... Applicant

(By Advocate Ms. Neha B. Kamble, proxy counsel for Shri Amol D. Joshi)

Versus

1. Union of India, Through Secretary, Ministry of Communications and Information Technology, Department of Electronics and Information Technology, 6 CGO Complex, Lodhi Rd, New Delhi 110 001.
2. The Director General, National Institute of Electronics and Information Technology (NIEIT), (An Autonomous Scientific Society of Department of Electronics and Information Technology), Ministry of Communications and Information Technology, Govt. of India, Electronics Niketan, 6, CGO Complex, New Delhi 431 001.
3. Director, National Institute of Electronics and Information Technology (NIEIT), (Formerly CEDTI) Dr. Babasaheb Ambedkar, Marathwada University Campus, Aurangabad 431 001. ... Respondents

(By Advocate Ms. Neeta Bagare, proxy counsel for Shri C.P.Sengaonkar)

ORAL ORDER
Per: R.VIJAYKUMAR, MEMBER (A)

Ms. Neha B.Kamble, learned proxy counsel for Shri Amol D. Joshi, learned counsel for the applicants.

2. Ms. Neeta Bagare, learned proxy counsel for Shri C.P.Sengaonkar, learned counsel for the respondents.
3. At the outset, the learned proxy counsel for the applicants submits that the impugned advertisement issued in November, 2015 has probably been cancelled by issue of fresh advertisement in all

respect, but she needs to verify. Further, it is noticed in regard to the relief claimed for regularization, various period of service have been claimed by the eleven applicants but only appointment orders of 2014 that have been produced after walk-in-interview of the year 2014. It is also noticed that the circumstances of each applicant are different. Taking all these aspects into consideration, the learned proxy counsel for the applicants has taken instructions from the applicants and Advocate on record Shri Amol D.Joshi and seeks permission to withdraw this OA to file a better formulated OA. The permission is accordingly granted.

4. Hence, this OA is dismissed as withdrawn with liberty to file properly formulated OA in respect of each applicants, if so legally advised, within a period of four weeks. No costs.

(Ravinder Kaur)
Member (Judicial)

(R. Vijaykumar)
Member (Administrative)

kmg*

JD
19/12/18

